

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 287 of 2013

Dated : 7th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**DPSC Ltd. Appellant(s)
Versus
West Bengal Electricity Regulatory Commission Respondent (s)**

**Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan
Mr. Sudhir Kumar**

**Counsel for the Respondent(s): Mr. C.K. Rai
Mr. Pratik Dhar for R-1**

ORDER

We have heard the learned counsel for the parties.

The learned counsel for the parties have filed their respective
Written Submissions after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**